

1976/77 and April to December in 1977-78 and the foreign exchange earned; and

(b) what are the commitments of the automobile tyres, tubes and flaps manufacturers for export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The total quantity of automobile tyres, tubes and flaps exported during 1976-77 and April-December, 1977-78 and the value of foreign exchange earned are given below:

	Quantity (in lakh Nos.)	Value (Rs. lakhs)
<b>1976-77</b>		
Tyres . . . . .	5.1	1665.60
Tubes . . . . .	4.3	148.50
Flaps . . . . .	2.0	22.00
<b>1977-78</b>		
(Apr.—December) est.		
Tyres . . . . .	N.A.	1195.00
Tubes . . . . .	N.A.	105.00
Flaps . . . . .	N.A.	15.00

(b) An export commitment of Rs. 25.30 crores and Rs. 25.00 crores was fixed for the years 1976-77 and 1977-78 respectively for the automobile tyres, tubes and flaps manufacturers.

#### Facilities at Porbander Airport

8658. SHRI DHARAMSINHBHAI PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Porbander Chamber of Commerce and Industry, Porbander had submitted a representation on 31st December, 1977 demanding provision of lounge, car parking, P.C.O. Booth, restaurant, sanitary, water cooler, furniture, facilities at Porbander airport;

(b) if so, the demands, out of them accepted and when and the demands not accepted so far indicating the reasons therefor;

(c) when the remaining demands will be accepted; and

(d) whether Porbander Chamber of Commerce and Industry, Porbander had submitted its demands on 8th March, 1977, 8th November, 1977 and 16th December, 1977 and the action taken so far and proposed to be taken thereon and when?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) and (c). All modern facilities will be provided including a car park in the new terminal building, work on which is proposed to be taken up during 1978-79. Meanwhile, to overcome immediate problems, it is proposed to provide additional passenger handling areas in the hangar adjacent to the existing terminal building as a temporary measure. This work is expected to commence by June, 1978 and completed within 4 months. New furniture, water cooler, security booths, snack bar, toilets and a public call office are proposed to be provided in this temporary structure. It is also proposed to replace the existing furniture in the old terminal building.

(d) The Porbander Chamber of Commerce and Industry, Porbander, had been submitting its demands from time to time. The letters were acknowledged and the Chamber was informed of the action proposed to be taken. The work could not be taken up till now as there was no provision for the work in the Vth Plan.

नेपाल द्वारा रपए के अवमूल्यन का भारत के साथ व्यापार पर प्रभाव

8659. श्री राम सेवक हुजारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) नेपाल सरकार ने अपने रपए का अवमूल्यन किया है;

(ख) यदि हाँ, तो तत्सम्बन्धी व्यौरा क्या है; और

(ग) भारत के साथ व्यापार पर उसका क्या प्रभाव होगा ?

वित्त मंत्री (श्री एच० एच० व्हेल):  
(क) जी, हाँ।

(ख) 22 मार्च, 1978 को भारतीय रुपए की तुलना में नेपाली रुपए का 4:3 प्रतिशत अवमूल्यन करके प्रति 100 भारतीय रुपयों का मूल्य 138 नेपाली रुपयों के स्थान पर, 145 नेपाली रुपए कर दिया गया।

(ग) जिस सीमा तक अवमूल्यन किया गया है वहाँ तक अब नेपाल को भारत से होने वाले निर्यात की लागत पहले से अधिक हो जायेगी और नेपाल से भारत को होने वाले आयात की लागत पहले से कम हो जायेगी तथापि, नेपाली रुपए में किए गए मामूली अवमूल्यन को और भारत-नेपाल व्यापार के सामान्य स्वरूप को देखते हुए अवमूल्यन का उस व्यापार पर विशेष प्रभाव पड़ने की सम्भावना नहीं है।

#### Companies Registered by Indians in Foreign Countries

8660. SHRI KANWAR LAL GUPTA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) total number of companies registered by Indians in foreign countries giving the name of the country and the total number of companies registered there;

(b) how much money has been sent outside the country to invest in these countries;

(c) how much money has been received in India from these companies during 1975, 1976 and 1977; and

(d) which are the monopoly houses which have invested in these companies and what is total amount of each such house?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, AND CIVIL SUPPLIES AND CO-

OPERATION (SHRI ARIF BEG): (a) The Honourable Member is presumably referring to joint ventures set up abroad by Indians. Statement I giving the required information is attached.

(b) Investment by Indian parties in the joint ventures abroad is generally by way of export of plant and machinery and in certain cases by capitalisation of know-how fees and cash remittances. The estimated Indian investment in joint ventures abroad, which have gone into production is approximately Rs. 23 crores.

(c) On the basis of the available information furnished by the parties the amount received in India, as remittances from these joint ventures, is as follows:

Year	Rs. in lakhs
1974-75	37.2
1975-76	166.5
1976-77	113.0

(d) Statement II furnishing the required information is attached. (Annexure II).

#### Statement I

Sl. No.	Name of the country	Total number of joint ventures set up
1	2	3
1.	Afghanistan	1
2.	Canada	2
3.	Fiji	1
4.	France	1
5.	Hong Kong	2
6.	Indonesia	7
7.	Iran	2